

**THE MINISTER OF HOME AFFAIRS (SHRI CHARAN SINGH):** (a) This is a matter of opinion.

(b) According to available information, no such facilities were afforded to the authors by any Government agency.

(c) There are numerous libraries in the country which are either owned by or received aid from Central and State Governments. Books are purchased by the libraries according to their own procedures.

(d) In a democratic society, everyone is free to give his own interpretation of historical events. However, if any publication infringes any law, action can be taken to prescribe the publication and in appropriate cases launch prosecution.

**Export of Political Literature**

5114. **SHRI SAMAR GUHA:** Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether every year thousands of political literatures, books and periodicals are exported to India by Russia, Eastern European Communist countries, Cuba, North Korea, U.S.A. U. K. and West Germany;

(b) whether most of these political literatures neither fall to the category of classical political literature nor to any standard criterion but are found to incorporate subjects of cheap political propaganda;

(c) if so, number of such political literature exported to India by the said countries during the last three years;

(d) whether such literatures are sold either free or at a subsidised rate; and

(e) if so, the companies or persons in India who received such exports from the above countries and the terms and conditions of such import trade?

**THE MINISTER OF HOME AFFAIRS (SHRI CHARAN SINGH):** (a) Yes, Sir.

(b) It is a matter of opinion.

(c) Question does not arise.

(d) According to available information, some such literature is distributed free of cost and some such publications are sold at cheap rates.

(e) Such information is not being collected by the Government.

**Publication of Periodicals by Foreign Embassies in India**

5115. **SHRI SAMAR GUHA:** Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether foreign Embassies in India like U.S.A., U.S.S.R., East Germany, North Korea, Cuba, U.K. and West Germany published books, brochures and periodicals (monthly, fortnightly and weekly) during the last three years;

(b) if so, (i) names of such printed or cyclostyled literatures published by them and (ii) the break-up of the figures of different books, brochures and periodicals published by them separately during the same periods;

(c) the names of Indian printers and publishers of such books, brochures and periodicals; and

(d) the nature of legal formalities required to fulfil by the above Embassies for publication of their books, brochures and periodicals?

**THE MINISTER OF INFORMATION AND BROADCASTING (SHRI L. K. ADVANI):** (a) to (d). Foreign Missions are not required to get their publications registered or declarations filed in respect of such publications under the Press Registration of Books Act, 1867. However, such of these publications in respect of which, the Mission want to claim postal concessions, are required to be registered with the Registrar of

Newspapers for India. Therefore, information in this Ministry is available only in respect of those periodicals which have been registered with Registrar of Newspapers for India for purpose of postal concessions. The required particulars in respect of such of these periodicals for the years 1974, 1975 and 1976 are contained in the statement laid on the Table of the House. [Placed in Library. See No. LT-851/77].

**Preparation of Uranium from Radio-active raw materials found in Sea beach of Kerala**

5116. SHRI SAMAR GUHA: Will the Minister of ATOMIC ENERGY be pleased to state:

(a) whether Atomic Energy Commission has succeeded to prepare Uranium 233 from the radio-active raw materials found in sea beach of Kerala;

(b) if so, facts about the scientific process of its preparation;

(c) whether the AEC has achieved the technique of its large-scale preparation and stockpiling;

(d) whether any new type of reactors, including breeder reactor will be required for its utilization; and

(e) if so, facts thereabout and the scheme for utilization of Uranium 233?

THE PRIME MINISTER (SHRI MORARJI DESAI): (a) Yes, Sir.

(b) The Thorium separated from the beach sands is made into fuel and irradiated. The irradiated Thorium fuel is dissolved and Uranium-233 is separated by a chemical solvent extraction process.

(c) The process was first tried on a laboratory scale and then on pilot plant scale. Necessary technique and expertise have been developed for largescale processing, when the need arises.

(d) and (e). By using the irradiated Thorium blanket in the Fast Breeder reactor under construction at Kalpakam, it is proposed to breed Uranium-233 for use in advanced thermal reactors.

**Hindustan Photo Films Manufacturing Unit in Madras**

5117. SHRI R. V. SWAMINATHAN: Will the Minister of INDUSTRY be pleased to state:

(a) whether the Hindustan Photo Films Manufacturing Company has plans to set up a new factory at Madras for undertaking conversion of cine colour positive, expansion of X-ray Films and manufacture of industrial X-ray and graphic art films;

(b) if so, the date by which the factory is likely to set up; and

(c) its estimated total cost?

THE MINISTER OF INDUSTRY (SHRI GEORGE FERNANDES): (a) Yes, Sir.

(b) Ten month after final clearance of the project by Government.

(c) Rs. 210 lakhs.

**Issue of Letters of Intent**

5118. SHRI R. V. SWAMINATHAN Will the Minister of INDUSTRY be pleased to state:

(a) whether during the last financial year 545 letters of intent were issued by the Government;

(b) if so, out of it how many have so far i.e. upto ending of June, 1977 the replies have been received;

(c) what is the procedure for awaiting the reaction of the persons to whom these letters of intent are issued;

(d) how many of them were issued licences and when they are likely to be issued; and